

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

MA 1357/2002 in OA 103/2002

New Delhi, this the 5th day of July, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S.Tampi, Member (A)

Dr. Ashok K.Bangotra
Consultant Physician (SAG)
Aruna Asaf Ali Government Hospital
Rajpur Road, Delhi - 110 054.

...Applicant

(By Advocate Dr. K.S.Chauhan)

V E R S U S

1. Govt. of NCT of Delhi
through its Chief Secretary
Delhi Secretariat
I.P.Estate, New Delhi - 110 002.
2. Govt. of NCT of Delhi
through its Principal Secretary
(Health & Family Welfare)
Delhi Secretariat
I.P.Estate, New Delhi - 110 002.
3. Dr. L.L.Agarwal
Drug Controller &
Medical Supdt.
Aruna Asaf Ali Government Hospital
Rajpur Road, Delhi - 110 054.
4. Dr. C.R.Biswas
Consultant Physician (SAG)
DDU Hospital
Hari Nagar
New Delhi.

...Respondents

(By Advocate Mrs. Avnish Ahlawat)

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

Dr. K.S.Chauhan, 1d. counsel for the applicant presses MA 1357/2002, which seeks permission to withdraw OA 103/2002, as he states that prayers in this OA have become infructuous.

2. Noting the above submissions of the 1d. counsel for the applicant, MA 1357/2002 is allowed. Accordingly OA 103/2002 is disposed of as having become infructuous.

(Govindan S.Tampi)
Member (A)

/vksn

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)